

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 23rd July 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/19 WITH IA/79/KOB/2020
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMANY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes**Video Conference****23rd July 2020****ORDER****CP/127/KOB/19 WITH IA/79/KOB/2020**

Learned PCS for the Petitioners Shri Bijoy P. Pulipra appeared through VC. This IA is filed to amend the Interim Prayers of the CP. Learned PCS for the petitioners submitted that copy of the IA has already been served to the respondents. The Respondents are directed to file their objections or reply, if any, within two weeks from today.

Learned counsel for R1 to R3 in the CP appeared through VC and submitted that R1 to R3 have filed two IAs. But registry reported that the IAs are defective. Learned counsel for R1 to R3 submitted that he will rectify the defects today itself. He also sought two weeks time to submit his counter in the main CP.

List the CP along with the IAs on 18.8.2020.

Sd/-

**Ashok Kumar Borah
Member (Judicial)**

23/7
Mainamaly Petition filed by
Narayan Chandan Babu (R1-R3) - defective
Fresh IA/92/KOB/20
filed on 22/7/20
AS
18/8/20